ELECTION MATTER

Urgent

F.No. C-50/62/2021-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 12th January, 2022

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject:  General Elections to the Legislative Assemblies of Goa, Manipur, Punjab,
Uttar Pradesh and Uttarakhand, 2022-Briefing Meeting of Observers on
14.01.2022-Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No.
F.3(1)(3)First/Elec/2021/146 dated 11.01.2022 on the subject mentioned above and to state that
Election Commission of India has organized a Briefing Meeting of the Central Observers in
Conference Hall, Secretariat, Jaipur on 14.01.2022 at 09.00 AM.

2. It is requested that Shri D.S. Meena, Additional Commissioner; Shri Kuldeep
Kumar Singh, Joint Commissioner; Shri Manzoor Ali Ansari, Additional Commissioner;
Shri Mukesh Karatia, Joint Commissioner; Shri Peyoush Bhati, Additional
Commissioner; Shri Pradeep Kumar Senger, Additional Commissioner; and Shri Naresh
Bundel, Joint Commissioner may be directed to ensure their presence in Briefing meeting
positively.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

The Website Manager, CBIC, with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

(S.A. Ansari)

Under Secretary to the Government of India
Office of The Chief Electoral Officer
Rajasthan, Jaipur

No. F.3(1)(3)First/Elec/2021/146

From: The Chief Electoral Officer
Rajasthan, Jaipur

To: 1 Shri Anil Dhaka
Central Board of Direct Taxes
Rajasthan
anil.dhaka@incometax.gov.in
9408791496

3 Shri Bhera Ram
Central Board of Direct Taxes
Rajasthan
Bheraram@incometax.gov.in
9530400175

5. Shri Jai Singh
Central Board of Direct Taxes
Rajasthan
jai.singh@incometax.gov.in
9530400118

7. Smt Meetu Agarwal
Central Board of Direct Taxes
Rajasthan
meetu.agarwal@incometax.gov.in
9969238336

9. Shri Anup Singh
Central Board of Direct Taxes
Rajasthan
anup.singh1@incometax.gov.in
9530400011

11. Shri Kuldeep Kumar Singh
Central Board of Excise & Customs
Rajasthan
kksingh.irs@gov.in
9414610082

13. Shri Mukesh Kataria
Central Board of Excise & Customs
Rajasthan
mukesh.kataria@gov.in
9953694841

15. Shri Pradeep Kumar Sengar
Central Board of Excise & Customs
Rajasthan
p.sengar@gov.in
9458451061

2. Shri Anup Singh
Central Board of Direct Taxes
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anup.singh1@incometax.gov.in
9530400011

4. Shri Gautam Singh Chaudhary
Central Board of Direct Taxes
Rajasthan
gautam.s.chaudhary@incometax.gov.in
9588945540

6. Shri Shailendra Sharma
Central Board of Direct Taxes
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shailendra.r.sharma@incometax.gov.in
9530400259

8. Ms Chanchal Meena
Central Board of Direct Taxes
Rajasthan
chanchal.meena@incometax.gov.in
9530401200

10. Shri D.S. Meena
Central Board of Excise & Customs
Rajasthan
dharam.meena@gov.in
9619642554

12. Shri Manzoor Ali Ansari
Central Board of Excise & Customs
Rajasthan
manzoorali.ansari@gov.in
9887848173

14. Shri Peeyoush Bhati
Central Board of Excise & Customs
Rajasthan
peeyoush.bhati@nic.in
9978268811

16. Shri Naresh Bundel
Central Board of Excise & Customs
Rajasthan
naresh.bundel@gov.in
9057298148

Jaipur, Dated 11-01-2022
17. Smt. Nishtha Puri  
Railway Board  
Rajasthan  
nishatha.puri@gmail.com  
9001195128

18. Shri Rupesh Singhvi  
Railway Board  
Rajasthan  
rupeshsinghvi@hotmail.com  
9001195103

19. Shri Varun Ahluwalia  
Comptroller & Auditor General  
Rajasthan  
ahluwaliav@cag.gov.in  
9876852170

20. Smt Atoorva Sinha  
Comptroller & Auditor General  
Rajasthan  
atoorvaS@cag.gov.in  
9810447770

Sub : General Elections to the Legislative Assemblies of Goa, Manipur, Punjab, Uttar Pradesh and Uttarakhand, 2022 - Briefing Meeting of Central Observers on 14.01.2022 - Regarding


Sir,

Kindly refer to the subject cited above, the Election Commission of India, New Delhi is holding Virtual Briefing Meeting of Observers for General Elections to the Legislative Assemblies of Goa, Manipur, Punjab, Uttar Pradesh and Uttarakhand, 2022 (copy enclosed).

It is therefore, requested that as per the direction of the ECI, kindly attend the Briefing Meeting of Central Observers in the Conference Hall, Secretariat, Jaipur on 14.11.2022 at 9.00 AM positively. In case of any query kindly contact Shri Vinod Pareek, Dy. Chief Electoral Officers (M-9828086576).

Enl. As above

Your's Faithfully

(Krishna Kunal, IAS)  
Additional Chief Electoral Officer,  
Rajasthan, Jaipur  
Jaipur, Dated

No. F.3(1)(3)First/Elec/2021/
Copy to the following for information and necessary action:

1. PS to Chief Electoral Officer, Rajasthan, Jaipur
2. PS to Additional Chief Electoral Officer, Rajasthan, Jaipur.
3. Shri D.K. Verma, Director (Ad.VI A) & Nodal Officer, M/o Finance Deptt. of Revenue, Central Board of Direct Taxes, Room No. 240-A, North Block, New Delhi with the request to inform Officers of your department posted in Rajasthan to attend Observers Briefing Meeting on 14.01.2022 at 9.00 AM in Conference Hall, Secretariat, Jaipur.
4. Shri S.A. Ansari, Under Secretary (Ad II) & Nodal Officer, M/o Finance Deptt. of Revenue, Central Board of Indirect Taxes & Customs, Room No. 47B, North Block, New Delhi with the request to inform Officers of your department posted in Rajasthan to attend Observers Briefing Meeting on 14.01.2022 at 9.00 AM in Conference Hall, Secretariat, Jaipur.
5. Shri Vikram Nirwan, Sr. Administrative Officer (GE-I) & Nodal Officer, O/o the Comptroller & Auditor General of India, 9, Deendayal Upadhyaya Marg, New Delhi-110124 with the request to inform Officers of your department posted in Rajasthan to attend Observers Briefing Meeting on 14.01.2022 at 9.AM in Conference Hall, Secretariat, Jaipur.

6. Shri Vipen Kumar, Senior Accounts Officer (HR 1) & Nodal Officer, M/o Finance Deptt. of Expenditure, Comptroller General of Accounts, Mahalekha Niyamtrak Bhawan, GPO Complex, E-Block, INA, New Delhi-1100023 with the request to inform Officers of your department posted in Rajasthan to attend Observers Briefing Meeting on 14.01.2022 at 9.AM in Conference Hall, Secretariat, Jaipur.

7. Shri Ajay Bartwal, Jr. Director Finance/CCA & Nodal Officer, Ministry of Railways, Railway Board, New Delhi with the request to inform Officers of your department posted in Rajasthan to attend Observers Briefing Meeting on 14.01.2022 at 9.AM in Conference Hall, Secretariat, Jaipur.

8. Registrar, Government Secretariat, Jaipur with the request to allow the entry of aforementioned Officers to attend the meeting.

Additional Chief Electoral Officer,
Rajasthan, Jaipur
ELECTION COMMISSION OF INDIA
NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001
No. 464/Exp. Obs./GE-LAs/VB/EEPS/2022
Dated: 11th January, 2022

To

The Chief Electoral Officers of


Subject:- General Elections to the Legislative Assemblies of Goa, Manipur, Punjab, Uttar Pradesh and Uttarakhand, 2022- Virtual Briefing Meeting of Central Observers on 14.01.2022- Regarding.

Madam/Sir,

I am directed to state that the Commission has announced General Elections to the Legislative Assemblies of Goa, Manipur, Punjab, Uttar Pradesh and Uttarakhand, 2022 vide its Press Note No. ECI/PN/03/2022, dated 08.01.2022. In this connection, a Virtual Briefing Meeting of Central Observers has been fixed on 14.01.2022 from 9:00 AM onwards. You are kindly requested to register online immediately for the said virtual briefing meeting from the WEBLINK- https://bit.ly/Briefing-meeting-of-Observers and all IRS(IT), IRS(C&IT), IRAS, ICAS, IDAS, IA&AS and IP&TAFS [servicewise & statewise list enclosed] officers figuring the attached list(s) (Annexure C) may be directed to attend the virtual briefing meeting from your office location.

You are, therefore, requested to make necessary seating and display arrangements along with other logistic arrangements for the said virtual briefing meeting. Further, you are requested to ensure strict compliance of the following instructions for the said virtual briefing meeting-

a. All Expenditure Observers figuring in the attached list(s) will be required to attend the “Virtual Briefing Meeting” on 14.01.2022 from 9:00 AM onwards from your office.

b. CEO/Addl. CEO are also required remain present during the virtual briefing meeting along with the Observers.
c. You are required to register online for the virtual briefing meeting from the registration link mentioned above.

d. You are also requested to appoint a nodal officer in your office to co-ordinate with the event management team and Observers. Details of the Nodal Officer appointed in the CEO office may be provided in the prescribed format (Annexure-A) latest by 11.01.2022 on the e-mail id observersbriefinghelpdesk@gmail.com.

e. A trial run of the virtual briefing meeting will also be conducted on 13.01.2022 from 3:00 PM onwards with the nodal officer appointed in your office.

f. You must ensure that all listed Expenditure Observers must be well informed about the date, time of the Briefing Meeting within 24 hrs. of receipt of this letter.

g. You will certify the attendance of the Expenditure Observers attending the Briefing Meeting at your office and provide the information in the prescribed format (Annexure-B) to the e-mail id soumyajit.g@eci.gov.in, khakhlaryanup@eci.gov.in of the undersigned within 30 minutes of the commencement of the virtual briefing meeting on 14.01.2022.

h. All Expenditure Observers must be informed that unauthorized absence from the said Virtual Briefing Meeting will attract disciplinary action against the absence officer(s).

i. You should refrain from sharing the registration link and registration details with any unauthorized person.

j. Observers may also be advised to go through Observer training material and relevant instructions which are also available on Observers’ Portal.

k. Login for Observers’ Portal will be enabled after the Briefing Meeting.

l. Observers may be advised to check their Observer Portal frequently. Observers’ deployment status along with Commission’s instructions will be available on the Observers’ Portal.

In case of any query regarding registration process or any other technical issue, you may contact the help desk on Mob. No. 9136658589 & e-mail id observersbriefinghelpdesk@gmail.com.

Kindly acknowledge the receipt.

Yours faithfully,

[Signature]

(Anup Kumar Khakhlary)
Under Secretary
(khakhlaryanup@eci.gov.in)

ENCL. Servicewise and Statewise List of IRS(IT), IRS(C&IT), IRAS, IDAS, ICAS, IA&AS and IP&TAFS
1. Shri D. K. Verma, Director (Ad.VI A) & Nodal Officer, M/o Finance, Deptt. of Revenue, Central Board of Direct Taxes, Room No. 240A, North Block, New Delhi with the request to intimate the IRS(IT) officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (dinesh.verma@nic.in) (By Special Messenger/e-mail)

2. Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer, M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs, Room No. 47B, North Block, New Delhi with the request to intimate the IRS(C&IT) officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (saansari1967@gmail.com) (By Special Messenger/e-mail)

3. Shri. Vikram Nirwan, Sr. Administrative Officer (GE-I) & Nodal Officer, O/o the Comptroller & Auditor General of India, 9, Deendayal Upadhyaya Marg, New Delhi-110124 with the request to intimate the IA&AS officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (sao2ge1@cag.gov.in) (By Special Messenger/e-mail)

4. Shri. Ajay Bartwal, Jt. Director Finance/CCA & Nodal Officer, Ministry of Railways, Railway Board, New Delhi with the request to intimate the IRAS officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (ajay.bartwal@gmail.com) (By Special Messenger/e-mail)

5. Shri Shashi Mauli Chaubey, Sr. ACGDA (AN) & Nodal Officer, O/o the Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt. 110010 with the request to intimate the IDAS officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (shashichaubey.dad@hub.nic.in, an1-pinklist.cgda@nic.in) (By Special Messenger/e-mail)

6. Shri. Vipen Kumar, Senior Accounts Officer (HR I) & Nodal Officer, M/o Finance, Deptt. of Expenditure, Controller General of Accounts, Mahalekha Niyantarak Bhavan, GPO Complex, E-Block, INA, New Delhi-110023 with the request to intimate the ICAS officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (vipen.gupta@gov.in) (By Special Messenger/e-mail)

7. Shri. R. C. Kumar, Assistant Director General (SEA-1) & Nodal Officer, M/o Communications, Deptt. of Telecommunications, Sanchar Bhawan, Room No. 710A, New Delhi-110001 with the request to intimate the IP&TAFS officers (list enclosed) to attend the online virtual briefing meeting from 9:00 AM onwards on 14.01.2022 at the office of Chief Electoral Officer of the States/UTs where they are posted. (adgsea1.lhq-dot@nic.in) (By Special Messenger/e-mail)

(Anup Kumar Khakhhlary)
Under Secretary
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<th>Sl. No.</th>
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<th>Cadre and Year</th>
<th>Present Designation</th>
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<th>Telephone Numbers</th>
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Annexure-A
## VIRTUAL BRIEFING MEETING OF OBSERVERS ON 14.01.2022

### Attendance of Expenditure Observers

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<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Expenditure Observer</th>
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I, hereby certify that above mentioned IRS(IT), IRS(C&IT), IRAS, ICAS, IDAS, IA&AS & IP&TAFS officers have attended the virtual briefing meeting of Observers held on **14.01.2022**.

Date:  
Name of State/UT  

Signature of Chief Electoral Officer